

Pay scale of UDCs

3934. SHRI K.H. MUNIYAPPA : Will the PRIME MINISTER be pleased to state :

(a) whether the Board of Arbitration has not heard the matter of revision of pay scale of UDCs after June 14, 1995;

(b) if so, the reasons therefor;

(c) whether the staff side has demanded any particular pay scale; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI S.R. BALASUBRAMONIYAN) : (a) to (d) The demand of staff side for revising the pay scale of UDCs of the Central Secretariat Clerical Service from Rs. 1200-2040 to 1400-2600, raised in the Departmental Council of the Department of Personnel and Training, was referred to the Board of Arbitration in May, 1992, consequent upon a disagreement recorded in the matter. The Board has heard the case on various dates. The same was scheduled to come up for further hearing on 24.7.1996. However, the hearing was adjourned indefinitely at the instance of the Member, Staff Side. Fresh date of hearing is yet to be fixed and communicated by the Board. Further action in the matter can be taken by the Government only on receipt of the Award of the Board.

Pending Application under CAPART

3935. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether a large number of applications from Kerala for grant of financial assistance under CAPART are

pending before the Government for clearance; and

(b) if so, the details thereof and the reasons for the delay in clearing these applications ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) No, Sir. CAPART is a society registered under the Societies Act. As per the prescribed procedure, applications for financial assistance under the schemes of CAPART are not approved at Government level.

(b) Does not arise.

Programme for weaker Sections in Assam

3936. DR. PRABIN CHANDRA SARMA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of programmes implemented for weaker sections in the country, particularly in Assam during the Eighth Five Year Plan;

(b) the amount spent under these schemes during the above Plan period in Assam;

(c) whether this amount was adequate; and

(d) if not, whether the Government propose to allocate more funds during the Ninth Five Year Plan for this purpose ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) and (b) The various programmes which are implemented by the Centre during the Eight five year plan for the benefit of weaker sections and people living below the poverty line in the rural areas in the country including Assam, are IRDP, TRYSEM, Supply of Improved Tool Kits, JRY, EAS, IAY, MWS and NSAP. The details of amount spent under these schemes during eight five year plan in Assam are as under.

ASSAM

Scheme	Amount spent				
	1992-93	1993-94	1994-95	1995-96	1996-97 (Upto Jan., 1997)
1	2	3	4	5	6
IRDP	1584.46	2532.34	3105.55	3519.89	1078.06
TRYSEM	123.76	143.22	214.05	237.83	80.64
Tool Kits	75.00	81.98	19.32	78.11	55.08
JRY	4034.49	7911.51	10386.94	9583.33	2694.37